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(c) The Government Memorandum dated 20th April, 1961 clarifies the position relating to the seniority of direct recruits including those belonging to Scheduled Castes/Tribes with reference to the general principles for determining seniority of various categories of persons employed in Central Services laid down in Government Memorandum No. 9/11/55-RPS dated 22nd December, 1959. These general principles could not be adopted for fixation of seniority of Class 111 and Class IV employees in the lower formations under this Ministry as it would adversely affect the seniority of ex-servicemen re-employed in civilian posts and surplus civilian employees in Defence installations absorbed in alternative employments under the scheme of adjustment of surpluses and deficiencies. Consequently, the Government Memorandum dated 20th April, 1961 could not be implemented in respect of Class III and Class IV employees in the lower formations.

CHINESE EMBASSY OFFICIALS VISIT TO CALCUTTA

*607. SHRI GANESHI LAL CHAU-DHARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the two officials of the Chinese Embassy were allowed to visit Calcutta in July, 1968; and

(b) if so, what was the purpose of their visit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT)i (a) Three Chinese Embassy officials were permitted to visit Calcutta after the Chinese Embassy furnished full details as required by us. The permission is conditional upon reciprocal facilities being provided to our Embassy personnel to visit Shanghai on consular business.

(b) The purpose of the visit was performance of consular functions.

CROSSING OF KUKI AND MIZO HOSTILES IN UPPER BURMA

*608. Dr. (MRS.) MANGLADEVI TALWAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the report that about 200 Kuki and Mizo hostiles crossed into Upper Burma in the last week of June, 1968 on their way to China; and (b) if so, under what circumstances they have crossed the river and what steps have been taken by the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) i (a) Yes, Sir. Government have seen press reports to this effect.

(b) A gang of Mizo-Kuki hostiles managed to enter Burma in two batches in the last week of June taking advantage of the thick jungles and the nature of the terrain along the Indo-Burma border.

The existing security arrangements to intercept such movement across the borders have been suitably strengthened. Movement across the Indo-Burma border with in a zone of 40 Kms. on either side, which was hitherto free for residents of the zone has been made subject to a system of permits with effect from 1st August, 1968.

*609, [Transferred to the 28th August 1968.]

प्रधान मंत्री का सचिवालय

* 610. श्री बज किशोर प्रसाद सिंहः क्या प्रधान संत्री यह बताने की क्रपा करेंगी कि:

(क) 1962-63, 1963-64, 1964-65, 1965-66, 1966-67 और 1967-68 में प्रधान मंत्री के सचिवालय में फितने कर्मचारी काम कर रहे थे और उनके बेतन भत्ते आदि पर इसी अवधि में प्रसिवर्ष कितना यार्च हुआ; और

(ख) उपरोक्त वर्षों में प्रधान मंत्री के सचिवासय में हर वर्ष किस किस अध्िम के कितने अफसर या कर्मचाी काम करते थे और किस वर्ग में उनकी संख्या निर्धारित संख्या से कम

f [PRIME MINISTER'S SECRETARIAT

*610. SHRI B. K. P. SINHA! Will the PRIME MINISTER be pleased to state:

(a) the number of employees working in the Prime Minister's Secretariat during the years 1962-63, 1963-64, 1964-65, 1965-66, 1966-67 and 1967-68 and the amount spent on their pay, allowances, etc. annually during this period; and

t[] English translation.

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category-wise who have been working in the prime Minister's Secretariat during each of the years referred to above and the category in which the number of persons was less than its prescribed strength?]

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) : (क) वांछित सूचना इस प्रकार है :-

वर्ष	सचिवालय में कर्म	ी ने समूचे प्रधान मंत्री । सचिवालय के वजट - अनुदान में से बेतन ो और भत्तों का व्यय
	संख्या	
	 	ŧ٥
1962-63	130	5,36,941.43
1 963- 64	131	5,54,412.08
1964-65	198	7,70,285.65
1965-66	201	11,52,999.28
1966-67	197	11,91,692.40
1967-68	197	12,29,020.08

(ख) जो अधिकारी और कर्मचारी कान कर रहे हैं उनकी संख्या के बारे में वर्गवार और बर्षवार व्यौरा सदन पटल पर रखा जाता है। (देखिए परिशिष्ट LXV, अनुपत्र संख्या 102) ।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The requisite information is given below:

Ycar	Actual number of employees in the Prime Minister's own Secretariat		Expenditure on pay and allow- ances out of budget for the Prime Mini- ster's Secretariat as a whole	
			Rs.	
1962-63		130	5,36,	941.43
1963-64		131	5,54	412.08
1964-65		198	7,70	285.65
1965-66		201	11,52	,999 .28
196 6- 67		197	11,91	,692.40
1967-68	•	197	12,29	,020.08

] English translation. tE

(b) the number of officers or officials |I (b) A statement giving the category-wise and year-wise details of the number of officers and staff in position is placed on the Table of the House.] [See Appendix LXV, Annexure No. 102.]

POET RABINDRA NATH TAGORE'S HOUSE INEAST PAKISTAN

*611.SHRI N. R. MUNISWAMY: SHRI SITARAM JAIPURIA: SARDAR RAM SINGH:

Will the PRIME MINISTER be please to state:

(a) whether it is a fact that Poet Rabindra Nath Tagore's House at Saha-jadpur in East Pakistan is in a state of dis-repair and utter neglect;

(b) whether it is also a fact that the Poet's house is being used by the Government of Pakistan to accommodate some of their departments; and

(c) whether the Government of India asked for reports from the Government of Pakistan in this connection and if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b) According to press reports "Kachari Bari", Poet Rabindra Nath Tagore's residence in Sahajadpur (East Pakistan) is in a state of disrepair and neglect. It is understood that the house is being used by the East Pakistan Revenue Department and the first floor is being used as a Dak Bungalow.

(c) The Government of East Pakistan has been requested to provide details regarding the state of the residence. The attention of the Pakistan Government has also been drawn to their obligation under the Nehru-Liagat Agreement of 1950 to protect and preserve this historic residence associated with the great Poet

FBATURE FILMS PRODUCSP IN THECOUNTRY

1168. SHRI G. R. PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the language-wise break up of the total number of feature films produced in the country during 1966-67 and 1967-68;

(b) whether it is a fact that recently the production of films has suffered a setback; and